

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 205
IB-244(ND)/2017
CA/235/2019, CA/246/2019

IN THE MATTER OF:

Indian Bank

Versus

M/s. Athena Demwe Power Ltd.

... Applicant/Petitioner

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 13.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Sr. Adv. Mr. Arun Kathpalia with Ms. Ritu Bhalla, Ms. Medha Sachdev,
Mr. Pranshu Paul and Ms. Riddhi Vyas
NPS CHAWLA, SUJOY DATTA FOR RP
Advocate Brijesh Kumar Tamber for CoC

ORDER

In the course of hearing, Mr. Arun Kathpalia informed that the part heard matter of CA 237/2018 is also related with this matter but the same is not listed today. Therefore, the Registry is directed to list all the related matters along with the CA 237/2018 on 31st August 2021.

The matter shall be taken up at 12 noon.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)